

[*English*]

I have allowed nothing to go on record.

*(Interruptions)***

MR. SPEAKER : I cannot do anything. It is upto him. You are free to put questions.

[*Translation*]

You may speak to him, I do not have any objection.

[*English*]

SHRI G.M. BANATWALLA (Ponnani) : Why not ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Sir, the situation in Punjab was discussed at length in the last Session....

(Interruptions)[*Translation*]

MR. SPEAKER : You ask him.

(Interruptions)[*English*]

MR. SPEAKER : No Sir. I can't allow.

*(Interruptions)***

S. BUTA SINGH : On 30th November, 1986 Shri Gurcharan Singh Tohra...

(Interruptions)

SHRI G.M. BANATWALLA : You are not allowing even to put questions.

MR. SPEAKER : It is a *sub judice* question.*(Interruptions)*MR. SPEAKER : I can't do it. It is a *sub judice* case. I can't allow it. Nothing will go on record.*(Interruptions)***

S. BUTA SINGH : The Panthic Committee directed.....

(Interruptions)

MR. SPEAKER : I can't do anything. It is upto him.

SHRI G.M. BANATWALLA : But do admit the questions. It is our right.

MR. SPEAKER : I can't allow.

SHRI G.M. BANATWALLA : The Home Minister made a statement on the floor of the House that he will find a solution. We are entitled to ask what has he done about it? You are not allowing us to raise it.

(Interruptions)

Then we will have to walk out from this House.

(Shri G.M. Banatwalla and some other hon. Members then left the House).

12.10 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Economic Survey 1986-87

THE PRIME MINISTER (SHRI RAJIV GANDHI) : I beg to lay on the Table a copy of the 'Economic Survey', 1986-87 (Hindi and English versions). [Placed in Library. See No. LT 3668/87].

Annual Reports and Reviews of the working of Paddy Processing Research Centre (Tamil Nadu) Society for 1984-85 and 1985-86 and Statement for delay in laying these papers.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF

FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : I beg to lay on the Table :—

1. (i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre (Tamil Nadu) Society for the year 1984-85 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paddy Processing Research Centre (Tamil Nadu) Society, for the year 1984-85.
[Placed in Library. See No. LT—3669/87].
 - (iii) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre (Tamil Nadu) Society, for the year 1985-86 along with Audited Accounts.
 - (iv) A copy of the Review (Hindi and English versions) by the Government on the working of the Paddy Processing Research Centre (Tamil Nadu) Society, for the year 1985-86.
[Placed in Library. See No. LT—3670/87].
2. A statement (Hindi and English versions) showing reasons for delay in laying the Papers mentioned at (1) above.
[Placed in Library. See No. LT—3670/87].

Notification under oil Industry (Development) Act 1974, Annual Report and Review on the working of Oil Industry Development Board New Delhi for 1985-86 and statement for delay in laying these papers.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND

NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : I beg to lay on the Table :—

1. A copy of the Oil Industry Development Board Employees (Medical Attendance) Amendment Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1278 (E) in Gazette of India dated the 11th December, 1986 under sub-section (3) of section 31 of the Oil Industry (Development) Act, 1974.
[Placed in Library. See No. LT 3671/87].
2. (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 1985-86 along with Audited Accounts under sub-section (4) of section 20 of the Oil Industry (Development) Act, 1974.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Oil Industry Development Board, New Delhi, for the year 1985-86.
3. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
[Placed in Library. See No. LT 3672/87].

Sugar (Price Determination for 1986-87 Production) order, 1986

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table a copy of the Sugar (Price Determination for 1986-87 Production) Order, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1282

(E) in Gazette of India dated the 12th December, 1986 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT—3673/87].

Notification under High Court Judges (Condition of Service) Act, 1954.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE : (SHRI H. R. BHARDWAJ) : I beg to lay on the Table a copy of the High Court Judges Travelling Allowance (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1295 (E) in Gazette of India dated the 19th December, 1986 under sub-section (3) of Section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT—3674/87]

Reviews on the working of and Annual Reports of Cycle Corporation of India for 1985-86; Heavy Engineering Corporation, Ranchi for 1985-86; Bharat Heavy Electricals Ltd. New Delhi for 1985-86 etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) : I beg to lay on the Table :-

1. A Copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

a. (i) A statement regarding Review by the Government on the working of the Cycle Corporation of India Limited for the year 1985-86.

(ii) Annual Report of the Cycle Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General

thereon. [Placed in Library. See No. LT 3675/87]

b. (i) A statement regarding Review by the Government on the working of the Heavy Engineering Corporation, Ranchi, for the year 1985-86.

(ii) Annual Report of the Heavy Engineering Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3676/87]

c. (i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1985-86.

(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3677/87]

d. (i) A statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 1985-86.

(ii) Annual Report of the HMT Limited, Bangalore, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3678/87]

e. (i) A statement regarding Review by the Government on the working of the Bridge and Roof Company (India) Limited

ed, Calcutta, for the year 1985-86.

- (ii) Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3679/87]
- f. (i) A statement regarding Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1985-86.
- (ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3680/87]
- g. (i) A statement regarding Review by the Government on the working of the Bharat Pumps and Compressors Limited, for the year 1985-86.
- (ii) Annual Report of the Bharat Pumps and Compressors Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3681/87]
- h. (i) A statement regarding Review by the Government on the working of the Richardson and Cruddas Limited, for the year 1985-86.
- (ii) Annual Report of the Richardson and Cruddas Limited for the year 1985-86 along with

Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3682/87]

2. Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (e) and (f) of item-1; above. [Placed in Library. See No. LT-3682/87]

Notifications under Companies Act, 1956 and Annual Report of Controller General of Patents Design and Trade Marks for 1985-86.

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : On behalf of Shri M. Arunachalam, I beg to lay on the Table :-

1. A copy each of the following. Notifications (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956 :-
- i. The Cost Accounting Records (Milk Food) Rules, 1986 published in Notification No. G.S.R. 866 in Gazette of India dated the 11th October, 1986.
- ii. The Cost Audit (Report) Amendment Rules, 1986 published in Notification No. G.S.R. 943 in Gazette of India dated the 1st November, 1986. [Placed in Library. See No. LT-3683/87]
2. A copy of the Annual Report (Hindi and English versions) of the Controller-General of Patents Designs and Trade Marks for the year 1985-86 under section 155 of the Patents Act, 1970. [Placed in Library. See No. LT-3684/87]